



2026:AHC:43294

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 6548 of 2026

Balram

.....Petitioner(s)

Versus

State Of Uttar Pradesh And 8 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Rameshwar Gaud, Rannoolal Yadav
Counsel for Respondent(s)	:	Azad Rai, C.S.C.

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. The petitioner has preferred the present petition with the following prayer:-

I. To issue a order or direction in the Nature of MANDAMUS to the respondent no. 2 and 3, to Compliance the order dated 10.08.2007 passed by Sub Divisional Magistrate, Tehasil Handia, District Prayagraj. During the pendency of the writ petition, within stipulated time as fixed by this Hon'ble Court.

2. After some arguments, learned counsel for the petitioner prays for dismissal of the present petition as withdrawn.

3. Prayer, as made, is accepted.

4. Accordingly, the present petition is dismissed as withdrawn.

5. It is made clear that no liberty is granted to the petitioner to file fresh petition for the same cause of action.

(Prakash Padia,J.)

February 25, 2026

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